

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 3169/2024 Company Appeal/4/2024 IA 3390/2024 IA 3537/2024
in C.P. (IB)/2517(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- Nisha Chandwani
V/s
Arun Kapoor IA 3390/2024
Mr. Rajkumar Jhawar
V/s
Mr. Arun Kapoor IA 3537/2024
Ms. Chandra Tahiliani
V/s
Mr. Arun Kapoor Insolvency Resolution
Professional
IN THE MATTER OF
Capri Global Capital Ltd
V/s
Monarch Brookfields LLP

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3169/2024, Company Appeal/4/2024, IA 3390/2024, IA 3537/2024: -

Present: - Adv. Sagar Vichare for the Applicant in I.A. 3169 of 2024, Adv. Manoj Kumar Mishra for Applicant/ Home Buyer in IA 3390/ 2024 through VC.

Adv. Rohit Gupta appeared for the Homebuyer physically but did not mark his appearance. Mr. Vidit Divya Kumat appeared for the RP through VC but did not mark his appearance. Adv. Amey Hadwale for the Respondent in CA 4 of 2024 and IA 3537 of 2024. All are present through VC.

List this matter on **28.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)